

Exchange	Cases Pending for		Total
	Inter-exchange	Local shift	
Sarita Vihar	22	-	22
Palam	1	6	7
Shamli	5	-	5
Delhi Cantt.	10	49	59
Shadi Pur	11	6	17
Karol Bagh	45	42	87
Janakpuri	96	59	155
Najafgarh	15	6	21
Rajouri Garden	27	35	62
Hari Nagar	7	6	13
Paschim Vihar	11	19	30
Nangaloi	9	10	19
Grand Total :	2013	1226	3239

Sugarcane Growers

3249. SHRI KRISHAN LAL SHARMA : Will the Minister of FOOD be pleased to state:

(a) whether it is a fact that the sugarcane growers under the banner of Bharat Krishak Samaj met the Prime Minister recently and submitted a memorandum to him;

(b) if so, the contents of the memorandum submitted and the talks held with the Prime Minister; and

(c) the action proposed to be taken by the Government thereon?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c). A memorandum dated 12.7.1996 was submitted to the Prime Minister under the banner of Bharat Krishak Samaj consisting of 18 demands relating to subsidy on irrigation, subsidy on 18 H.P. Tractor & Implements, credit on lower interest rate, regular supply of electricity on subsidised tariff, mix farming packing, afforestation, foodgrain movement, land

compensation, no tax on farmers, Cooperative Law to be freed from Government control, exemption from Income-Tax for cooperatives, insurance, relief in natural calamities, *Sui generis* Bill, Funding of KVKs, payment to sugarcane farmers along with interest, activating Small Farmers Agribusiness Consortium (SFAC) and reduction in administered price of Petroleum Products. The memorandum is being looked into by the Ministry of Agriculture in consultation with the relevant departments.

Allotment of space to ITDC

3250. SHRI BASUDEB ACHARIA : Will the Minister of TOURISM be pleased to state:

(a) whether the Ministry of pursuing the matter with the Ministry of Civil Aviation to allot some space for India Tourism Development Corporation at Netaji Subhas Chandra Bose Airport at Calcutta; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b). The matter regarding upgradation of ITDC duty free shop at Netaji Subhas Chandra Bose Airport at Calcutta was referred to Airports Authority of India by Department of Tourism. The Airports Authority of India has informed that no additional space was available, which could be considered for allotment to ITDC for duty free shops.

Meeting of the Hindi Consultative Committee

3251. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether this Ministry has not completed the Hindi Annual Progressive programme so far during the last several years;

(b) if so, the reasons therefor;

(c) the number of sittings of Hindi consultative committee held during the last three years and the reasons for not organising four meetings in a year;

(d) the time by which the Hindi consultative committee is likely to be reconstituted; and

(e) the percentage of the work which the Chairpersons and the members of Official Language Implementation Committees do in Hindi?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). The Annual Programme for implementation of the Official Language Policy of the

Government of India is prepared and circulated by Ministry of Home Affairs, Department of Official Language every year for propagation of progressive use of Hindi in the official work and all Ministries/Departments and offices under their control are required to take action in context of the targets contained therein. It is continuous process.

(c) The meetings of the Hindi Advisory Committee of this Ministry could not be convened during last three years as the Committee was not reconstituted.

(d) The reconstitution of the Committee is under process.

(e) The Chairperson and the members of Minister's Official Language Implementation Committee do their official work in Hindi as per norms laid down by the Department of Official Language.

Officers on Deputation in VSNL

3252. SHRI KODIKUNNIL SURESH : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details and number of persons who even after expiry of the period of their deputation are holding senior positions in Videsh Sanchar Nigam Limited;

(b) the reasons for granting extensions to such officers, again and again; and

(c) the steps proposed to be taken of by the Government to send such officers back to their parent offices?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Only one person holding the position of Chief Financial Officer is in V.S.N.L. on deputation from the Department of Telecommunications.

(b) and (c). The Officer has joined V.S.N.L. in November, 1993 on deputation. Orders have already been issued for repatriation to the parent cadre.

Air Stations

3253. SHRIMATI M. PARVTI :
SHRI V.M. SUDHEERAN :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of proposals/representation received for setting up/development of AIR stations from various States during the last two years and the current year, so far;

(b) whether the Government have conducted any survey in this regard;

(c) if so, the details thereof, location-wise;

(d) the time by which these are likely to be set-up;

(e) the percentage of population likely to be covered therefrom in various States; and

(f) the expenditure likely to be incurred thereon?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (f). Information is being collected and will be laid on the Table of the House.

Foreign Participation

3254. SHRI N.S.V. CHITTHAN : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether foreign participation in firms operating flights in India has been permitted; and

(b) if so, the terms and conditions thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) As per the existing guidelines, foreign equity participation is permitted in the air transport services, upto a ceiling of 40%, on a case by case basis.

Local Telephone Call Facility at Diamond Harbour Town

3255. SHRI SAMIK LAHIRI : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are aware that Diamond Harbour town in Calcutta is without local call facilities;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government propose to provide this facility there; and

(d) if so, by when?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Diamond Harbour Town is not part of Calcutta Metropolitan area. It has local call facility within its local area. Diamond Harbour is connected to Calcutta Telephone Network by STD facility.

(b) to (d). Does not arise in view of (a) above.